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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 70/99

DATE OF ORDER : 11.3.1999

Between :-

V.Chandramouli

... Applicant

And

Union of India rep. by

1. Chief Post Master General,  
A.P.Circle, Hyderabad.
2. Post Master General, Kurnool Region,  
Kurnool.
3. The Superintendent of Post Offices,  
Cuddapah Division, Cuddapah.

... Respondents

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Counsel for the Applicant : Shri K.S.R.Anjaneyulu

Counsel for the Respondents : Shri V.Vinod Kumar, CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC ).

--- --- ---

... 2.

O R D E R

Sri D.Subrahmanyam for Sri K.S.R.Anjaneyulu, learned counsel for the applicant ~~mentions~~ that in view of the fact that the applicant's case is likely to be decided ~~shortly~~ by the Department, he is not interested ~~to prosecute~~ the O.A. any further. Hence this O.A. is disposed of as having been withdrawn. No order as to costs.

151  
(H.RAJENDRA PRASAD)

Member (A)

D.H.  
(D.H.NASIR)  
Vice-Chairman

Dated: 11th March, 1999.  
Dictated in Open Court.

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Copy to:

1ST AND 11ND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

1. HDHNJ
2. HHRP M(A)
3. HBSJP M(J)
4. D.R. (A)
5. SPARE

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR:  
VICE - CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD:  
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR  
MEMBER (J)

DATED: 11/3/99

ORDER/JUDGEMENT

~~MA. / RA. / CP. No:~~

11

O.A. NO. 70/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

## ALLOWED

DISPOSED OF WITH DIRECTIONS

**DISMISSED**

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

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केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

23 MAR 1990

हैदराबाद न्यायपीठ  
HYDERABAD BENCH